

SPECIAL BENCH

ITEM NO.117

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA (Dis Appl) No.01/2024, IA No.91/2022, IA No.05/2023, IA No.272/2023,
IA No.330/2023, IA No.475/2023 & IA No.502/2023
IN CP (IB) No.211/ALD/2017**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI MANOJ KUMAR DUBEY,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 27th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BHANSALI ENGINEERING POLYMERS LTD V/S CROWN ALBA WRITING INSTRUMENTS INDIA PVT LTD.
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Vipin Kumar Kushwaha, Adv. : *For the Applicant/ Liquidator, Mr. Shравan Kumar Vishnoi present in person in IA (Dis Appl) No.01/2024, IA No.91/2022, IA No.05/2023, IA No.272/2023, IA No.330/2023, IA No.475/2023, IA No.502/2023*

NONE : *For the Applicant in IA No.91/2022*

ORDER

IA No.272/2023, IA No.330/2023 & IA No.502/2023

- 1.** These are the 15th, 16th & 17th Progress Reports filed on behalf of the Liquidator respectively, the same are taken on record subject to just exceptions.
- 2.** Accordingly, IA No.272/2023, IA No.330/2023 and IA No.502/2023 stand disposed off.

-Sd-

-Sd-

IA NO.475/2023

1. This is the extension application filed on behalf of the Liquidator, which is deferred to the next date of hearing and to be taken up along IA (Dis Appl) No.01/2024, which has been filed U/s 54 of the Code.
2. Let this matter be adjourned for further hearing on 4th June, 2024 before the Regular Bench. Other applications be also put up on the same date.

-Sd-

**(Manoj Kumar Dubey)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

27th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*